

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 08
IA No. 02/JPR/2019
IA No. 108/JPR/2021
IA No. 606/JPR/2023
IA No. 607/JPR/2023
CP No. IB- 35(ND)2018
TA No. 118/2018
Under Section 9 of IBC, 2016

In the matter of:

Sardar Singh ... Operational Creditor/Applicant

Versus

Anil Special Steel Industries Ltd. ... Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Palak Kalra, proxy counsel

For the Respondent : Rajeev Sharma, Adv.

Ankit Singal, Adv.

Samyak Jain, Adv.

Mohd. Bilal, Adv.

Rajeev Sharma, Adv.

Bank of Maharashtra : Akshat Kulshrestha, Adv.

ORDER

IA No. 02/JPR/2019

Heard Ms. Palak Kalra, proxy counsel appearing on behalf of Mr. Abhishek Anand, Adv. for the Applicant. Mr. Rajeev Sharma, Adv. Appearing on behalf of the Respondent. Pleadings are complete in this IA. On the request of proxy counsel, the matter is adjourned. List the IA on 15.05.2024.

IA No. 108/JPR/2021

None appears on behalf of the Applicant. Ms. Palak Kalra, proxy counsel appearing on behalf of Mr. Abhishek Anand, Adv. for the Respondent. Mr.

Sd-

Sd-

Rajeev Sharma, Adv. appearing on behalf of Respondent No. 2. List the IA on 15.05.2024.

IA No. 606/JPR/2023, IA No. 607/JPR/2023

Heard Ms. Palak Kalra, proxy counsel appearing on behalf of Mr. Abhishek Anand, Adv. for the Applicant. Mr. Mohd. Bilal, Adv. appearing on behalf of Respondent No. 3. None appears on behalf of Respondent Nos. 1, 2, 4 and 5. Reply has been filed by Respondent No. 3. Copy of the same has been furnished to the learned counsel for the Applicant. Registry is directed to issue notice to the learned counsel for the Respondent. List the IAs on 15.05.2024.

List the matter on 15.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 16, 2024